

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
NITIN FIRE PROTECTION INDUSTRIES LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Nitin Fire Protection Industries Limited
2.	Date of incorporation of corporate debtor	04-09-1995
3.	Authority under which corporate debtor is incorporated / registered	Registrar of companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L29193MH1995PLC092323
5.	Address of the registered office and principal office (if any) of corporate debtor	501-502, Delta, Technology Street, Hiranandani, Powai, Mumbai- 400076.
6.	Date of closure of Insolvency Resolution Process	17-01-2022
7.	Liquidation commencement date of corporate debtor	18-01-2022
8.	Name and registration number of the insolvency professional acting as liquidator	Uliyar Balakrishna Bhat IBBI/PA-001/IP-P00658/2017-2018/ 11107
9.	Address and e-mail of the liquidator, as registered with the Board	Address: A - 005, Western Edge II, Off Western Express Highway, Borivali East, Mumbai 400 066. E-mail : ubbhat@radissonindia.in
10.	Address and e-mail to be used for correspondence with the liquidator	501-502, Delta, Technology Street, Hiranandani, Powai, Mumbai- 400076. E-mail: liquidation.nfpil@gmail.com
11.	Last date for submission of claims	17-02-2022

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Nitin Fire Protection Industries Limited on **18-01-2022**

The stakeholders of **Nitin Fire Protection Industries Limited** are hereby called upon to submit their claims with proof on or before **17-02-2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 23-01-2022

Place: Mumbai

For Nitin Fire Protection Industries Ltd.

U Balakrishna Bhat
Sd/-
Liquidator
Uliyar Balakrishna Bhat
Reg. No. : IBBI/PA-001/IP-P00658/2017-2018/11107
E-mail: liquidation.nfpil@gmail.com
Liquidator